

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
ASHOKA HI-TECH BUILDERS PRIVATE LIMITED OPERATING IN REAL
ESTATE DEVELOPMENT AT INDORE MP 452003**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Ashoka Hi-Tech Builders Private Limited CIN: U45200MP2009PTC021551 PAN: AAHCA5239R
2. Address of the registered office	302-A City Plaza 564, M.G. Road Indore MP 452003
3. URL of website	-
4. Details of place where majority of fixed assets are located	Land Admeasuring 11.40 acres situated at "Pinnacle D Dreams Project", Nepania, off Ring Road Indore, MP-453771 is entirely owned by the Corporate Debtor. The said project is being developed by JSM Devcons Private Limited under the Development agreement dated 1 st April 2009. JSM Devcons Private Limited is also undergoing Corporate Insolvency Resolution Process under the Insolvency & Bankruptcy Code, 2016.
5. Installed capacity of main products/ services	As per the description on the official portal of Ministry of Corporate Affairs, the description of main division of the Corporate Debtor is engaged in to carry on the business of Real Estate Development.
6. Quantity and value of main products/ services sold in last financial year	INR 9,25,03,250 (Revenue for F.Y2021-2022)
7. Number of employees/ workmen	-
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	For details, please contact us on: ashokahitech.cirp@gmail.com and mark cc to gajeshjain@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For detailed EOI and eligibility criteria, please contact on: ashokahitech.cirp@gmail.com and mark cc to gajeshjain@gmail.com
10. Last date for receipt of expression of interest	25.03.2023
11. Date of issue of provisional list of prospective resolution applicants	04.04.2023



Gajesh Jain

12.	Last date for submission of objections to provisional list	09.04.2023
13.	Process email id to submit EOI	ashokahitech.cirp@gmail.com

Date: 14.02.2023
Place: Mumbai

Gajesh Jain



Gajesh Labhchand Jain

Resolution Professional in the matter of M/s Ashoka Hi-Tech Builders Private Limited vide Hon'ble NCLT order dated 6th January, 2023;
Order received on 9th January, 2023.

Reg. No.: IBBI/PA-001/IP-P-01697/2019 -2020/12588

AFA Validity: 19/10/2023

Reg. Address with IBBI: D-501, Clifton Society, Raviraj Oberoi Marg, Shastri Nagar, Andheri (west), Mumbai 400053

Project-specific address for correspondence: C-602, Remi Biz Court, Off Veera Desai Road, Azad Nagar, Andheri West, Mumbai -400053.

Reg. Email ID with IBBI: gajeshjain@gmail.com

Project Specific email ID for correspondence: ashokahitech.cirp@gmail.com

Contact No: +91-9167108835

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
ASHOKA HI-TECH BUILDERS PRIVATE LIMITED OPERATING
IN REAL ESTATE DEVELOPMENT AT INDORE MP 452003

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.

Name of the corporate debtor along with PAN/ CIN/ LLP No.

Ashoka Hi-Tech Builders Private Limited
CIN: U45200MP2009PTC021551
PAN: AAHCA5239R

2.

Address of the registered office

302-A City Plaza 564, M.G. Road Indore MP 452003

3.

URL of website

-

4.

Details of place where majority of fixed assets are located

Land Admeasuring 11.40 acres situated at "Pinnacle D Dreams Project", Nepania, off Ring Road Indore, MP-453771 is entirely owned by the Corporate Debtor. The said project is being developed by JSM Devcons Private Limited under the Development agreement dated 1st April 2009. JSM Devcons Private Limited is also undergoing Corporate Insolvency Resolution Process under the Insolvency & Bankruptcy Code, 2016.

5.

Installed capacity of main products/ services

As per the description on the official portal of Ministry of Corporate Affairs, the description of main division of the Corporate Debtor is engaged in to carry on the business of Real Estate Development.

6.

Quantity and value of main products/ services sold in last financial year

INR 9,25,03,250 (Revenue for F.Y.2021-2022)

7.

Number of employees/ workmen

-

8.

Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:

For details, please contact us on: ashokahitech.cirp@gmail.com and mark cc to gajeshjain@gmail.com

9.

Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:

For detailed EOI and eligibility criteria, please contact on:ashokahitech.cirp@gmail.com and mark cc to gajeshjain@gmail.com

10.

Last date for receipt of expression of interest

25.03.2023

11.

Date of issue of provisional list of prospective resolution applicants

04.04.2023

12.

Last date for submission of objections to provisional list

09.04.2023

13.

Process email id to submit EOI

ashokahitech.cirp@gmail.com

Date: 14.02.2023
Place: Mumbai

Sd/-
Gajesh Labhchand Jain
Resolution Professional in the matter of
M/s Ashoka Hi-Tech Builders Private Limited
vide Hon'ble NCLT order dated 6th January, 2023,
Order received on 9th January, 2023.
Reg. No.: IBB/IPA-001/IP-P-01697/2019 -2020/12588
AFA Validity: 19/10/2023
Reg. Address with IBB: D-501, Clifton Society, Raviraj Oberoi Marg,
Shastri Nagar, Andheri (west), Mumbai 400053
Project-specific address for correspondence: C-602, Remi Biz Court,
Off Veera Desai Road, Azad Nagar, Andheri West, Mumbai -400053.
Reg. Email ID with IBB: gajeshjain@gmail.com
Project Specific email ID for correspondence: ashokahitech.cirp@gmail.com
Contact No: +91-9167106835

TATA
TATA POWER
(Corporate Contracts Department)
Sahar Receiving Station, Near Hotel Leela, Andheri (E),
Mumbai 400 059, Maharashtra, India
(Board Line: 022-67173188) CIN: L28920MH1919PLC000567

NOTICE INVITING EXPRESSION OF INTEREST

The Tata Power Company Limited on behalf of Industrial Energy Limited hereby invites Expression of Interest at 1 X 120 MW unit (PH # 7) of Captive Power Plant at Jojobera, Jamshedpur for:
Supply and Supervision of erection, testing and commissioning of Unit Auxiliary Transformer (UAT) (16/20 MVA, 11/6.9 kV) and Service Transformers (2.5 MVA-Oil filled type and 1 MVA, 2 MVA-Dry type, 6.6/0.433 kV). Package Ref no. CC22ABK014.
For details of requirement, please visit Tender section of our website (URL: <https://www.tatapower.com/tender/tenderlist.aspx>). Eligible vendors willing to participate may submit their expression of interest latest by **24th Feb 2023**.

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
RICHA INDUSTRIES LIMITED

Textile Unit at Plot No. 29, DLF Industrial Area, Phase-II,
Faridabad 121003 Haryana
PEB manufacturing unit at Kashipur, Uttarakhand
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations,2016)

RELEVANT PARTICULARS

1.

Name of the corporate debtor along with CIN/ PAN

Richa Industries Limited
CIN-L17115HR1993PLC032108
PAN-AAACR7943J

2.

Address of the registered office

Plot No 29, DLF Industrial Area,
Phase-II, Faridabad 121003 Haryana

3.

URL of website

-----Nil-----

4.

Details of place where majority of fixed assets are located

Faridabad Haryana
Kashipur, Uttarakhand

5.

Installed capacity of main products/ Services

Can be sought by sending a request to Resolution Professional at
irpricha@gmail.com

6.

Quantity and value of main products/ services sold in last financial year

Can be sought by sending a request to Resolution Professional at
irpricha@gmail.com

7.

Number of employees/ workmen

350

8.

Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:

Can be sought by sending a request to Resolution Professional at
irpricha@gmail.com

9.

Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:

Can be sought by sending a request to Resolution Professional at
irpricha@gmail.com

10.

Last date for receipt of expression of interest

02.03.2023

11.

Date of issue of provisional list of prospective resolution applicants

12.03.2023

12.

Last date for submission of objections to provisional list

17.03.2023

13.

Process email id to submit EOI

irpricha@gmail.com

Sd/-
Arvind Kumar
Resolution Professional
Registration Number: IBB/IPA-001/IP-P00178/2017-2018/10357
Richa Industries Limited
Email: irpricha@gmail.com

Date : 15.02.2023
Place: Mohali

Address: D-190, 3rd Floor, Sector-74, Phase-8B, Mohali-160071

Aadhar Housing Finance Ltd.

Corporate Office: Unit No. 802, Natraj Rustomjee, Western Express Highway
and M.V. Road, Andheri (East), Mumbai - 400069
Gwalior Branch : First Floor, Alakhnanda Tower- 2, Opp Aditya College, City Centre, Gwalior-474001,(MP).
Shivpuri Branch : 1St Floor, Ward No 1, (Old Ward No-13, Survey No-162,/1 Taluka No 1, Gwalior Bypass Road, Ab Road, Shivpuri-473551,(MP).
Guna Branch : P. H. No. 75, Building 1St Floor, In Front Of Hero Showroom, Near Icici Bank,Mahaveerpura, Ab Road Guna-473001,(MP).

POSSESSION NOTICE Appendix Iv (for immovable property)

Whereas, the undersigned being the Authorized Officer of Aadhar Housing Finance Limited (AHFL) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, Demand Notice(s) issued by the Authorised Officer of the company to the Borrower(s) / Guarantor(s) mentioned herein below to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice. The borrower having failed to repay the amount, notice is hereby given to the Borrower(s) / Guarantor(s) and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under Sub-Section (4) of the Section 13 of the said Act read with Rule 8 of the Security Interest Enforcement rules, 2002. The borrower's attention is invited to provisions of sub section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets. The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of AHFL for an amount as mentioned herein under with interest thereon.

S. N.	Name of the Borrower(s)/ Co Borrower(s) (Name of the Branch)	Description of Secured Asset (Immovable Property)	Demand Notice Date & Amount	Date of Possession
1	(Loan Code No. 00700000176/ Gwalior Branch), Saroj Devi (Borrower) Rajesh Singh (Co-Borrower)	All that part & parcel of property bearing, 556Min 558 Plot No 20 Shri Radhapuram Phase 2 Ward No 18 Survey No 556Min 558 Bhind Road, Gwalior , Madhya Pradesh , 474003. Boundaries : East - Seller Property, West- Seller Property, North- Seller Property, South - Road	18-07-2022 & ₹ 4,49,425/-	09-02-2023
2	(Loan Code No. 00700002307 & 00700002965/ Gwalior Branch) Subhash Singh (Borrower) Neeraj Devi (Co-Borrower) Raghvendra Singh Bhadoriya (Guarantor)	All that part & parcel of property bearing, House On Part Of Survey No 19 House On Part Of Survey No 1992 Kushwah Colony Vill Khuman Ka Pura Gurikha Malanpur Gwalior, Bhind, Madhya Pradesh, 477116. Boundaries : East - Others Property, West-15ft. Wide Road, North- Plot of D.K Chauhan, South - Others Property	24-08-2022 & ₹ 11,25,191/- & ₹ 3,28,398/-	09-02-2023
3	(Loan Code No. 10900000466/ Shivpuri Branch) Shyamabati Kushwah (Borrower) Rajkumar Yadav (Guarantor)	All that part & parcel of property bearing, Part Of Survey No 68 2 Ward No 39 Gram Jhingura Behind Sonchiraya Hotel New Darpan Colony , Shivpuri , Madhya Pradesh, 473551. Boundaries : East - Land Of Others, West- Land Of Seller, North-Land of Parmal Singh, South - Road	11-11-2022 & ₹ 1,97,873/-	09-02-2023
4	(Loan Code No. 05800001362/ Guna Branch) Late Sheel Kumar Yadav (Represented Through The Legal Heir) (Borrower) Anita Bai Yadav (Co-Borrower)	All that part & parcel of property bearing, Part of Survey No 1249 2 Min 1 Ghurawar Road PO Survey No 1249 2 Min 1 P H No 17 Ward No 06 Ghurawar Road Tehsil Badar Was Dist Shivpuri, Madhya Pradesh , 473885. Boundaries : East -Plot Of Anita Bai Yadav, West - 25 Feet Wide Road (Service Lane), North - House Of Krishnapal Singh Yadav, South - 15 Feet Wide Road	13-05-2022 & ₹ 5,18,296/-	11-02-2023

Place : Gwalior/ Shivpuri
Date :15-02-2023

Authorised Officer
Aadhar Housing Finance Limited

TENDER CARE

— Advertorial

IRFC POSTS 9% JUMP IN NET PROFIT FOR NINE-MONTH PERIOD ENDED 31ST DECEMBER 2022

Indian Railway Finance Corporation Limited, a Schedule 'A' Miniratna Public Sector Enterprise under the Ministry of Railways, has announced its un-audited financial results for the nine-month period ended 31st December 2022. The Company posted a profit growth of 8.96% for nine-month period ended 31st December 2022 at Rs. 5009.31 crore vis-a-vis Rs. 4597.34 crore for nine-month period ended 31st December 2021. The earning per share (EPS) of the Company is at Rs. 3.83 for nine-month period ended 31st December 2022 as compared to Rs. 3.52 for nine-month period ended 31st December 2021. The Company also posted profit growth of 2.48% for Q3 FY 2022-23 at Rs. 1633.45 crore vis-a-vis Rs. 1593.91 crore reported in Q3 FY 2021-22. The revenue from operations for nine-month period ended 31st December 2022 grew by 22.89% to Rs. 17655.20 crore as against Rs. 14367.14 crore for nine-month period ended 31st December 2021. The revenue from operations for Q3 FY 2022-23 also grew by 22.02% to Rs. 6217.96 crore as against Rs. 5095.81 crore reported in Q3 FY 2021-22. Net worth at the end of Q3 FY 2022-23 stands at Rs. 44142.14 crore and Assets Under Management (AUM) stands at Rs. 448032.64 crore as on 31st December 2022. Commenting on the financial results, Ms. Shelly Verma, Chairman and Managing Director (Additional Charge) and Director (Finance) said that consistent and robust financial numbers of the company depict the growth story of Indian Railways and IRFC has played a pivotal role in augmenting the annual plan outlay of Indian Railways by way of mobilizing funds from all across the financial spectrum forming part of EBR funding.

EIL BAGS DIAMOND TROPHY IN QUALITY CIRCLE COMPETITION



Team PRAGATI from HR Directorate of Engineers India Limited (EIL) won the Diamond Trophy at 5th HR/CSR convention - Quality Circle competition organized by QCFI (Quality Circle Forum of India) - Vadodra chapter at Udaipur on 4th February 2023. The Diamond Trophy, the highest award in the competition, was presented for excellent performance of EIL Team for their Quality Circle Project entitled "Enhancing the Efficacy of Training Effectiveness Monitoring Mechanism". EIL Team comprised of Ms. Pooja Mittal, AGM (HR), Ms. Malvika Bhatnagar, AGM (CSR), Mr. Hemant Narain, Sr. Manager (Legal) and Ms. Neha Shukla, Manager (Training). "Implementation of Quality Circle is unique for the consultancy organizations like EIL and a big step towards our quest to improve the quality of deliverables and achieve operational excellence for the company", C&MD, EIL Ms. Vartika Shukla commented while congratulating the team for their achievement.

OIL RECORDS HIGHEST EVER PAT IN Q3 FY-23

Oil India Limited Board in its 540th Board Meeting held on 10th February'2023 approved the Q3 FY 2022-23 results. **Highlights:**
1.Highest ever profit after tax in Q3 FY-23 on strength of better pricing and higher output of Crude Oil and Natural Gas.
2.Profit after tax for Q3 FY-23 is ₹1,746.10 crore vis-à-vis ₹1,244.90 crore for Q3 FY-22. For the nine months ended 31st December 2022, profit after tax recorded growth of over 120% to ₹5,022.12 crore vis-à-vis ₹2,257.30 crore for similar period last year.
3.The turnover has increased by 27.13% during Q3 FY-23 over the turnover of Q3 FY-22. For the nine months ended 31st December 2022 turnover has increased by 63.10 % over the turnover for the nine months ended 31st December 2021.
4.The Earnings Per Share (EPS) for Q3 FY-23 also increased to ₹16.10/share from ₹11.48/share for Q3 FY-22. For the nine months ended 31st December 2022, EPS increased to ₹46.31/share from ₹20.82/share in similar period last year.
5.Growth in Crude Oil production by 7.03 % to 0.807 MMT vis-à-vis 0.754 MMT for Q3 FY-22. Crude Oil production for the nine months ended 31st December 2022 is 2.376 MMT vis-à-vis 2.262 MMT for the period ended 31st December 2021, increased by 5.04%.
6.Natural Gas production for Q3 FY-23 also grew by 1.64% to 806 MMSCM vis-à-vis 793 MMSCM for Q3 last year. Natural Gas production for the nine months ended 31st December 2022 is 2400 MMSCM vis-à-vis 2311 MMSCM for the nine months ended 31st December 2021, increased by 3.85%.
7.Board of OIL has declared an 2nd interim dividend of ₹ 10 per share (Face Value ₹ 10). This is in addition to the 1st interim dividend of ₹ 4.50 per share (Face Value ₹ 10) declared earlier. The total interim dividend paid during the year is ₹ 14.50 per share (Face Value ₹ 10).
8.OIL's group turnover for the nine months ended 31st December 2022 has recorded a rise of 50.14% to ₹32,821.47 crore vis-à-vis turnover of ₹21,859.27 crore for the nine months ended 31st December 2021.
9.OIL's Group PAT for the nine months ended 31st December 2022 is ₹7,874.65 crore vis-à-vis ₹4,191.89 crore for the nine months ended 31st December, 2021, an increase of 87.85%.

GAIL SIGNED ADVANCE PRICING AGREEMENT WITH THE CBDT



GAIL (India) Limited and the Central Board of Direct Taxes (CBDT) recently entered into a landmark advance pricing agreement (APA) for determining the transfer pricing margin payable on its long-term LNG sourcing contract from USA for the period of five years. The APA Scheme enhances the government's goal of promoting a non-adversarial tax system and improve the ease of doing business in India. GAIL is the first PSU in oil & gas sector in India to successfully sign the APA. The APA was signed by Joint Secretary, FT & TR -1, CBDT Sh. Rasmi Ranjan Das and Sh. R.K. Jain, Director (Finance) GAIL (India) Limited.

IDBI BANK

Zonal Office, First Floor, Centre Point, Commercial Complex, T. T. Nagar, New Market, Bhopal 462003
Ph: 0755-4848321 E-mail:mahendra.agarwal@idbi.co.in

E-Auction SALE NOTICE

Appendix-IV-A [See provisio to rule 8(6)]
SALE NOTICE FOR SALE OF IMMOVABLE PROPERTY
E-auction Sale Notice For Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with provision to Rules 8(6) of The Security Interest (Enforcement) Rules 2002. Notice is hereby given to the public in general and in particular to the borrower(s) & guarantor (s) that the below described immovable property mortgaged / charged to the secured creditor, the possession of which has been taken by the authorised officer of the IDBI Bank (secured creditor) will be sold on "AS IS WHERE IS BASIS, AS IS WHAT IS BASIS" & WHAT EVER THERE IS BASIS" on dates mentioned below for recovery of bank dues to the secured creditors.

Sr. No.	Name of The Borrowers / Guarantors /Mortgagors	1) Demand Notice Date 2) Possession Date 3) Claim Amount as per Demand Notice	1) Reserve Price 2) Earnest Money Deposit (EMD) 3) Bid Increment Amt.	Description of Immovable Property (All the piece and parcel of immovable property situated in Bhopal (M.P.) Mortgaged to IDBI BANK LTD.)
Arera Colony Branch: IDBI Bank Limited, E-6 / 61 & 76 , Near Sai Baba Board Square , Near 11 No. stop , Arera Colony , Bhopal (M.P.) – PIN -462016 EMD submission A/c details: IDBI Bank Limited, No.106837000010005, IFSC Code: IDBL0001068 PO should be drawn in favour of IDBI Bank Ltd- A/c No. 106837000010005 payable at Bhopal issued by any Nationalised Bank/Scheduled Bank as (EMD).				
1.	Borrower : M/s Joyanta Kumar Roy Chowdhury Security Agency Proprietor: Mr. Joyanta Kumar Roy Chowdhury Guarantor/Mortgagor : Mrs. Manisha Roy Chowdhury	1) 06/10/2021 2) 09/06/2022 3) 22,98,624.70 as on 30/12/2020 + applicable interest & cost / charges thereafter.	1) ₹ 22,58,000/- 2) ₹ 2,26,000/- 3) ₹ 10,000/-	All that piece and parcel of Residential Plot no. 280-B, BDA Raksha Vihar Colony, Situated at Village Mubarakpur & Barkheda Bondar, Patwari Halka no.34, Tehsil- huzur. District – Bhopal belonging to Mrs. Manisha Roy Chowdhury Bounded by: On or towards Front by: Road 7.5M, On or towards Rear by: Plot no 279-F. On or towards Right side by: Plot no 281, On or towards Left side by: Road 12.00 M

IMPORTANT DATES:
Last Date of Submission of Bid/ Tender along with EMD : March 20, 2023 up to 4.00 pm
Date & Time of Inspection: : March 17, 2023 to March 18, 2023 Time from 11.00 am to 4.00 pm.
Bid/ Tender Increase Amount : By Rs. 10,000/-
Date & Time of E-Auction : March 21, 2023 from 11.00 am to 1.00 pm with unlimited extensions of 5 minutes each, if required

For detailed terms & conditions of the sale, please refer to the link provided in IDBI Bank's (Secured creditor) website: <https://www.idbibank.in>, <https://www.bankeauctionwizard.com>,
Statutory 30 days notice under rule 8(6) of the SARFAESI Act 2002

The Borrower /Guarantor are hereby given notice to pay the sum mentioned as above inclusive of interest after the date of E-auction failing which property will be auctioned and remaining balance if any with interest will be recovered from them. Borrower / Guarantor may also bring the prospective buyer to participate in the process of E-auction as per terms and condition mentioned above.
Place: Bhopal (MP)
Date: 15.02.2023
Authorised Officer
IDBI Bank Ltd.

SHRIRAM HOUSING FINANCE

Head Office: Level -3, Wockhardt Towers, East Wing C-2 Block, Bandra Kurla Complex, Bandra (East), Mumbai 400 051; Tel: 022 4241 0400, 022 4060 3100 ; Website: <http://www.shriramhousing.in>
Registered Office: Office No.123, Angappa Naicken Street, Chennai-600 001; Branch Office: First Floor, Aarna Square, Slice - 5, Sector – B, Scheme No. 78, AB Road, Opp. Shalimar Township, Indore - 452010

APPENDIX-IV-A [SEE PROVISION TO RULE 8(6)] SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES
E-Auction Sale Notice for Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with provision to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002. Notice is hereby given to the public in general and in particular to the Borrower/s and Guarantor/s that the below described immovable properties mortgaged/ charged to The Shriram Housing Finance Limited, The Physical possession of which have been taken by the Authorized Officer of Shriram Housing Finance Limited, will be sold on "As is where is", "As is what is" and "Whatever there is" basis in e-auction on 06/03/2023 for recovery of the balance due to The Shriram Housing Finance Limited from the Borrowers and Guarantors, as mentioned in the table. Details of Borrowers and Guarantors, amount due, Short Description of the immovable property and encumbrances known thereon, possession type, reserve price and earnest money deposit & increment are also given as:

Name of Borrowers/ Co-Borrowers/ Guarantors/Mortgagors	Date & Amount of 13(2) Demand Notice	Description of Property	Reserve Price (Rs.) & Bid Increment	Earnest Money Deposit Details (EMD) Details.	Date & Time of Auction	Contact Person and Inspection date
1. Mrs. Salma W/o Mr. Haidar Khan 2. Mr. Haidar Khan S/o Mr. Ramjan Khan and 3. Mr. Imran Khan S/o Mr. Haidar Khan Address: 67, Ashrafi Nagar, Near Masjid, Kanadia Road, Khajrana, Indore, MP Loan Account No. SHLHINDR0000461 Date of Possession & Possession Type 11/09/2020 - Physical Possession Encumbrances known Not Known	Rs. 12,09,078/- (Rupees Twelve Lakhs Nine Thousand Seventy Eight Only) as on 10.01.2020 plus further interest and cost charges. Demand Notice Date: 14.01.2020	Residential House on Plot No. 42-A, Ekta Nagar, Land bearing Survey No. 7/4 K & 7/5 at Village Banjari, Tehsil Mhow, District Indore (M.P.) admeasuring 525 sq. feet Bounded by: East : Road West : Remaining Part of Plot North : Road South : Plot No. 42-B	Rs. 7,10,000 /- (Rupees Seven Lakh Ten Thousand Only) Bid Increment: Rs.10,000/- and in such multiples Earnest Money Deposit (EMD) (Rs.) Rs. 71,000/- (Rupees Seventy One Thousand Only) Last date for submission of EMD : 04/03/2023 Time 10.00 a.m. to 05.00 p.m.	EMD amount to be deposited by way of RTGS/ NEFT to the account details mentioned herein below: BANK NAME- AXIS BANK LIMITED BRANCH- BANDRA KURLA COMPLEX, MUMBAI BANK ACCOUNT NO- Current Account N o 911020045677633 IFSC CODE - UTIB0000230	06th March 2023 Time: 12.00 p.m. to 02.00 p.m.	Customer Care No. 022-40081572 Mr. Vinay Singh Rathore +9198272121084 Mr. Raghuveer Singh Chouhan +91 8120000486 Property Inspection Date: 03/03/2023 Time 11.00 a.m. to 04.00 p.m

For detailed terms and conditions of the sale, please visit website of Shriram Housing Finance Limited at <http://shriramhousing.in/e-auction-Residential>
Place : Indore
Date : 15-02-2023
Sd/- Authorised Officer
Shriram Housing Finance Limited

वित्त वर्ष 23 की तीसरी तिमाही में शुद्ध लाभ पिछले साल के मुकाबले 45 प्रतिशत गिरा

₹ 856.7 पिछला बंद भाव
₹ 846.8 आज का बंद भाव
-1.1% ▼

Month	Price (₹)
Jul 22	860.3
Feb 23	870
Feb 24	846.8

सबरिक्रप्यान और सर्कुलेशन के लिए संपर्क करें... सुश्री मानसी सिंह हेड, कस्टरमर रिलेशन्स बिजनेस स्टैंडर्ड लिमिटेड, तीसरी और चौथी मंजिल, बिल्डिंग एच, पैरागन सेंटर, सेन्सुरी मिल्स के सामने, पी बी मार्ग, वर्ली, मुंबई 400 013ईमेल... subs_bs@bsmail.in या 57575 पर एसएमएस करें REACHBS कोई हवाई अधिभार नहीं